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SLP(C)No. 6514 OF 2002
ITEM No.35

Court No. 6

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.6514/2002

(From the judgement and order dated 12/12/2001 in CM 24129/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA

Petitioner (s)

VERSUS

M/S. DURGA RICE & GENERAL MILLS
(With prayer for interim relief and office report)

Respondent (s)

Date : 17/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s) Mr. Mahendra Anand, Sr. Adv.
Ms. Varuna Bhandari Gugnani, Adv.
Mr. Neeraj Kumar Jain, Adv.
Mr. J.P. Dhanda, Adv.

For Respondent (s) Mr. K.L. Goyal, Adv.
Mr. Dinesh Verma, Adv.
Mr. A.P. Mohanty, Adv.

UPON hearing counsel the Court made the following
O R D E R

L....L.....I.....T.....T.....T.....T.....T.....J

.SP2
Adjourned by two weeks at the request of the learned
counsel for the petitioner State. Respondent to give copy
of the counter affidavit to the petitioner.

.SP1

(Ganga Thakur)
P.S.to Registrar

(Gyan Bhatia)
Court Master